

Rest. A. 5085/05 in

CCA. 37/05 in

O.A. No. 1244/00 (D)

with CCA. 37/05 (D)

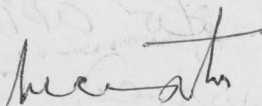
18.12.06

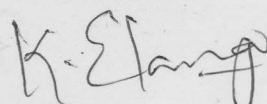
Hon' Mr. K. Elango, J.M.

Hon' Mr. P. K. Chatterji, A.M.

Sri A. S. Rai, counsel for the applicant and Sri Anil Kumar, counsel for the respondents.

Since the CCA 37/05 is already decided on 25.10.05, the restoration application no. 5085/05 cannot be allowed. Hence it is dismissed.


A.M.


J.M.

/es/